

[Sh. Jagannath Pattnaik]

nomically and socially backward areas like Kalahandi, in the State of Orissa and Chhatisgarh area in Madhya Pradesh to remove regional imbalance which is the main thrust of socialism.

(xii) Need to set up a T.V. Transmitter at Bhadrak (Orissa)

SHRI ANANTA PRASAD SETHI
(Bhadrak): Sir, Bhadrak is a fast growing industrial town in Orissa having a population of more than one lakh. It is a major sub-divisional headquarter mostly inhabited by Scheduled Caste, Scheduled Tribe and backward class people.

Bhadrak is 100 kms. and 80 kms. away from Cuttack and Balasore respectively where TV transmitting facilities are available presently. Because of the distance, neither Cuttack nor the 100 power transmitter at Balasore is catering to the needs of Bhadrak. Because of this, the public resentment and discontentment has been mounting up rapidly.

I am taking this opportunity to urge upon the Information and Broadcasting Minister through the House to give urgent attention to the matter.

At least, a low power transmitter should be established at Bhadrak during this financial year 1988-89.

I am sure, this transmitter will not only be beneficial to the people of Bhadrak but also it will fulfil the long standing aspiration of more than 6 lakh people of nearby adjoining areas.

As a result, a national link also can be established with a vast number of backward and underdeveloped people in this corner of the country.

(xiii) Need to issue postage stamps in the memory of Shahid Khudiram Bose and Prafulla Kumar Chaki

KUMARI MAMATA BANERJEE
(Jadavpur): Sir, Shahid Khudiram Bose and Chaki Prafulla Kumar alias Dinesh Chandra Ray were born during 1889. Both were eminent freedom fighters. This is their birth centenary year. I suggest that the Government should issue a postal stamp to commemorate the birth centenary of these great sons of India.

(xiv) Need to impress upon the Government of New Zealand not to entertain the English Cricket team in view of certain players having South African Connection

SHRI SAIFUDDIN CHOWDHRY
(Katwa): Sir, on December 7, 1988, the very day the Indian Parliamentarians were observing the 40th Anniversary of the UN Declaration of Human Rights and rededicating themselves in particular to the fight against apartheid, the supporters of apartheid were throwing a new challenge. As though to mock at the people and Government of India and all those valiant fighters against apartheid, the New Zealand Cricket Council (NZCC) has invited the English Cricket team, to tour the country. This act on the part of the NZCC is most insulting and outrageous, especially since the New Zealand Cricket team is currently touring India.

It may be pointed out that "The Prevention of Apartheid in Sports Bill, 1988" introduced in the Rajya Sabha on December 7 described apartheid as "a system of institutionalised racial segregation and discrimination for the purpose of establishing and maintaining domination by one racial group of persons, and systematically oppressing them such as that pursued by South Africa." Also the 40th Session of the UN General Assembly had approved and adopted the International Convention against Apartheid in sports and had appealed to member-

states to secure a comprehensive boycott of the racist regime of South Africa by the international community in respect of sports. Those who violate that convention have also to be boycotted.

India must forthrightly meet the challenge thrown by the supporters of apartheid. I, therefore, call upon the Union Government to take necessary action immediately. The Government of India must also sternly warn the Government of New Zealand that if it does not intervene to stop the English team which includes players with South African connection from touring New Zealand, it would be seriously jeopardising the holding of the 1990 Commonwealth Games in Auckland.

[Translation]

(xv) Need to check smuggling on the borders of Nepal, Bihar and Uttar Pradesh via Gandak river

SHRI KALI PRASAD PANDEY (Gopalganj): Mr. Speaker, Sir, districts Gopalganj and East Champaran in Bihar and district Deoria in Uttar Pradesh are the border districts adjoining Nepal. Smugglers on a large scale operate from Nepal via Gandak river which flows upto Sonapur crossing the borders of all the above districts. Illegal weapons and other smuggled item are brought to India via this Gandak river on a large scale. There is no proper arrangement with the Customs Department to check smuggling in the Burhi Gandak as a result of which the law and order situation has been deteriorating day by day in Gopalganj and all the above districts. It is mainly due to lack of motor boats and steamers with the customs that smuggling via Gandak river is continuing unchecked.

Therefore, through this august House I would like to request the hon. Minister of Finance to provide required number of motor boats and steamers to the Custom Department and thus make proper arrangements

for checking large scale smuggling which takes place via Gandak river along the border districts of Bihar and Uttar Pradesh bordering Nepal.

(xvi) Need to provide financial assistance to the State Government for the repair of roads in Himachal Pradesh damaged due to heavy rains

SHRI K.D. SULTANPURI (Simla): Mr. Speaker, Sir, people's economic condition in the State of Himachal Pradesh depends on the production of potato, apple and other fruits like peach, pear, apricot and vegetables like tomato, cauli flower etc. The roads that have been constructed to facilitate smooth traffic of goods have been washed away by rains this year. The State Government is not in a position to repair these roads. As a result of that people cannot transport vegetables and fruit to nearby market places. I, therefore, request the Central Government to provide adequate funds to repair these roads.

Apart from the above, I also request the Central Government to take over those industrial units in the State which have been closed or running in loss, so as to open avenues of employment for the unemployed youth. Punjab is the adjoining State of Himachal Pradesh. I therefore, want that in order to maintain law and order the Central Government should provide adequate funds to the State of Himachal Pradesh for raising two police battalions and bear all its expenses.

(xvii) Need to have a broad gauge railway line from Gandhi Dham to Bhuj in Gujarat

SHRIMATI USHA THAKKAR (Kutch): Mr. Speaker, Sir, there is a broad gauge line upto Gandhi Dham in Kutch which is my Constituency. Bhuj is the main city of the